

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI BENCH (COURT – II)**

**Item No. 211**  
**CP-28(ND)/2016**  
**COMP. APPL-807/2020, COMP.APPL-825/2020,**  
**COMP.APPL-1/2021, CA-114/2021,**  
**COMP.APPL-126(ND)2021**

**IN THE MATTER OF:**

**Sh. Rajeev Behl**

... **Applicant/Petitioner**

**Versus**

**M/s. Realtech Infrastructure Ltd. &**  
**Ors.**

... **Respondent**

**Under Section: 397-398**

**Order delivered on 19.04.2024**

**CORAM:**

**SH. ASHOK KUMAR BHARDWAJ**  
**HON'BLE MEMBER (J)**

**SH. SUBRATA KUMAR DASH**  
**HON'BLE MEMBER (T)**

**PRESENT:**

**For the Applicant** :

**For the Respondent** : Adv. Saurabh D Karan Singh, Adv. Ishaan Jain

**Hearing Through: VC and Physical (Hybrid) Mode**

**ORDER**

List along with CP-13(ND)2016 on 07.05.2024 on the top of the board.

**Sd/-**

**(SUBRATA KUMAR DASH)**  
**MEMBER (T)**

**Sd/-**

**(ASHOK KUMAR BHARDWAJ)**  
**MEMBER (J)**